

**APPLICATION FORM FOR ALLOTMENT OF A SERVANT QUARTER**

To

THE CHAIRMAN  
HOUSE COMMITTEE  
RAJYA SABHA  
PARLIAMENT HOUSE  
NEW DELHI.

1. Name of the Member.....  
(in Block letters)

2. Particulars of the domestic servant:

(a) Name.....

(b) Father's name.....

(c) Age.....

(d) Permanent address.....

(e) Any two visible identification marks

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(f) General description which may help recognition of the servant to unknown persons-

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3. Particulars of family members of the servant:-

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<b>Sl. No.</b>	<b>Name</b>	<b>Age</b>	<b>Relationship</b>
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4. Certificate by the applicant:-

I hereby certify that the details given above are true to the best of my knowledge and belief.

Shri.....  
son of.....for whom I require a servant quarter  
at.....(Locality) is my bonafide domestic  
servant/driver of my car No.....A servant's quarter when  
allotted to me in my turn will by utilized as a residence for my aforesaid domestic servant/driver (and  
his family) only, and for no other purposes.

Place.....

*Signature of the Member.*

Date.....

I.C. No.....

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**N.B.-** Servant quarter will be allotted, subject to availability, in the locality where the residence is allotted to a Member.